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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/233/2016

NAME OF THE APPLICANT(S)

: N. T. Sabapathy

NAME OF THE RESPONDENT(S)

: Registrar of Companies, Chennai & another

(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)

UNDER SECTION

: 614(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SAM JAYARAJ HOUSTON

FOR R. I Crush An Provsed.

PETITIONER

<u>ORDER</u>

Shri Sam Jayaraj Houston, counsel for petitioner present No representation on behalf of R2. Counsel for petitioner stated that he had secured the present address of R2. He is directed to issue private notice to R2 and file proof of the same by way of an affidavit by the next date of hearing. Put up on 10.02.2017

at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)